DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday, 23rd March, 2010/ 2 Chaitra 1932 (Saka) 2.00 P.M

- 1. **Tribute to Martyrs:** The House to pay tribute to Amar Saheed Bhagat Singh, Raiguru and Sukhdev.
- Question Hour: Starred Questions as shown in the separate list to be asked 2. and replies given.
- Special Mention (Rule-280): The Members to raise matters under Rule-280. 3.
 - 1. Shri Bharat Singh
 - 2. Ch. Surender Kumar
 - 3. Shri Naresh Gaur
 - 4. Shri Sat Prakash Rana

 - 5. Shri Kulwant Singh Rana
- 6. Shri Sunil Kumar Vaidya
- 7. Shri Subhash Sachdeva
- 8. Prof. Vijay Kumar Malhotra
- 9. Dr. S.C.L. Gupta
- 10. Shri Mohan Singh Bisht

4. Papers to be laid on the Table:

Smt. Sheila Dikshit, Chief Minister to lay the Copy of following Reports:

- 1.8th Annual Report of Pragati Power Corporation Limited for the year 2008-09
- 2.8th Annual Report of Delhi Power Corporation Limited for the year 2008-

Motion for election to Financial Committees: 5.

The Chief Minister to move the following Motion:

"That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine members from amongst themselves to serve as Members of the Public Account Committee, Estimate Committee and Committee on Government Undertakings for the term beginning from 1st April, 2010.

6. **Annual Budget 2010-2011:**

Discussion on Annual Budget 2010-2011 presented by the Finance Minister on 22nd March 2010.

Delhi Siddharath Rao 23rd March, 2010 Secretary